

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:935
ANSWERED ON:24.11.2000
TESTING OF EDIBLE OIL .
MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government are contemplating to make testing of all edible oils mandatory;
- (b) if so, whether the Government have taken any action in this regard so far;
- (c) if so, the details thereof; and
- (d) if not, the time by which the action is likely to be taken?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENVASA PRASAD)

(a), (b), (c) & (d) : All edible oils are required to conform to the standards of quality as laid down under the Prevention of Food Adulteration Act, 1954 and Rules made thereunder. This can be ensured only through testing of relevant analytical characteristics.